

**Development of Chandigarh**

991. { Shri D. C. Sharma :  
Sardar Iqbal Singh :  
Sardar Akarpuri :

Will the Minister of Finance be pleased to state :

(a) the amount given actually so far as loans and advances by the Central Government to the Punjab Government for the development of Chandigarh town and its suburbs; and

(b) the terms of the loan ?

**The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari) :**  
(a) The following loans have so far been given by the Central Government to the Punjab Government for the development of Chandigarh Capital :

Loans given by the Ministry of Rehabilitation during the years 1950-51 to 1952-53.	Rs. 3 crores.
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Loans given by the Ministry of Finance during the years 1953-54 to 1955-56.	Rs. 3 crores.
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In addition to the above loans, it has been decided to sanction the payment of an *ex-gratia* grant of Rs. 1 crore to the State Government during the current financial year. Out of this, a payment of Rs. 40 lakhs has already been made.

(b) (i) The loans given by the Ministry of Rehabilitation are payable in annual equated instalments of the principal and the interest within a period of 20 years. The first instalment of repayment was to commence after a period of 3 years from the date of drawal of the loan, simple interest being chargeable till the commencement of the equated instalments. The amounts of loan sanctioned and the rates of interest were as under :—

Year	Amount of loan	Interest per annum
1950-51	Rs. 1 crore	3½%
1951-52	Rs. 1 crore	3½%
1952-53	Rs. 1 crore	4½%

(ii) The loans given by the Ministry of Finance are repayable within a period of 10 years and carry interest

at 4% per annum. The interest alone is payable during the first three years and the payment of equated instalments of both the principal and the interest commences from the 4th year.

**Delhi State (Advisory) Language Committee Report**

992. { Shri D. C. Sharma :  
Shri M. Islamuddin :

Will the Minister of Home Affairs be pleased to state :

(a) whether the Delhi State Government have referred the report of S (Advisory) Language Committee him; and

(b) if so, the action taken thereon ?

**The Minister in the Ministry of Home Affairs ( Shri Datar ) :** (a) Yes.

(b) The matter is under consideration. But it will need very detailed investigation before a final decision can be taken.

**Pakistani Nationals in India**

993. **Shri Dasaratha Deb :** Will the Minister of Home Affairs be pleased to state how many Pakistani nationals have surrendered their passports after entering Tripura with the intention of becoming Indian Citizens since the introduction of Indo-Pakistan Passport system ?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** 195.

**Damage to Crops in Tripura**

994. **Shri Dasaratha Deb :** Will the Minister of Home Affairs be pleased to state :

(a) whether Government are aware of the fact that great damage has been done by wild elephants to the crops of the Zumias tribes of Dhumacher and Amarpur in Tripura;

(b) whether the Tribal Welfare Officer has received any petition for aid to the affected Zumia families; and

(c) whether Government propose to issue fire arms liberally to the tribal Zumias so that they can protect their crops from wild animals ?